



मध्य प्रदेश MADHYA PRADESH



BN 846340

Form 26
(See rule 4A)



AFFIDAVIT TO BE FILED BY THE CANDIDATE ALONG WITH NOMINATION PAPER BEFORE THE RETURNING OFFICER FOR BYE-ELECTION TO COUNCIL OF STATES FROM MADHYA PRADESH

PART A

I **Kavita Patidar**, Daughter of Late **Shri Bherulal Patidar**, Aged 47 years, resident of **1464, Anand Nagar, Gawli Palasiya, Tehsil – Dr. Ambedkar Nagar (Mhow) District – Indore (M.P.)**, a candidate at the above election, do hereby solemnly affirm and state on oath as under:-

- (1) I am a candidate set up by Bharatiya Janta Party
- (2) My name is enrolled in 209, Dr. Ambedkar Nagar Mhow Assembly Constituency, Indore Madhya Pradesh (Name of the Constituency and the state), at Serial No. 1186 in Part No. 166
- (3) My contact telephone number(s) is/are +91-9425059950 and my e-mail id is: kavipiya123@gmail.com and my social media account(s) are:-

Kavita



147
100
30/5/2022

KAPIL K. HUSE STAMP VENDOR

10, Kumbharpura, Opp. Old Vidhan Sabha
GHOPAL Mob. : 9425027020

श्री. राजेश पाटील
श्री. जयलाल पाटील
श. 1464, बांध नगर, रायली पंचायत
ज. म. म. म. म. म. म.

श्री. म. म.
निवासी बांध, बांध

श्री. म. म. म. म. म. म.
श. 3336 56229185
M



(Signature)

- (i) Facebook:- Kavita Patidar
(ii) Twitter :- KavitaPatidar_
(iii) Instagram:- kavitapatidarbjp

(4) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

Sl. No.	Names	PAN	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees) for the last five Financial Years completed (as on 31 st March)
1.	Self	ANUPP0628G	2021-22	(i) Rs. 2,54,550/-
			2020-21	(ii) Rs. 2,69,220/-
			2019-20	(iii) Rs. 3,07,674/-
			2018-19	(iv) Rs. 3,41,281/-
			2017-18	(v) Rs. 2,49,995/-
2.	Spouse (Separated in 2003 and no marital relation since then)	N.A.	N.A.	N.A.
3.	Dependent 1	N.A.	N.A.	N.A.
4.	Dependent 2	N.A.	N.A.	N.A.

Note: It is mandatory for PAN holder to mention PAN and in case of no PAN, it should be clearly stated "No PAN allotted".

(5) Pending criminal cases

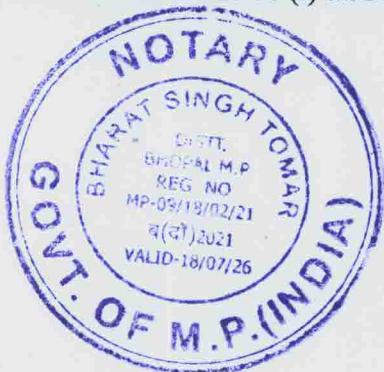
(i) I declare that there is no pending criminal case against me. (Tick this alternative if there is no criminal case pending against the Candidate and write NOT APPLICABLE against alternative (ii) below)

OR

(ii) The following criminal cases are pending against me:

(If there are pending criminal cases against the candidate, then tick this alternative and score off alternative (i) above, and give details of all pending cases in the Table below)

Table



Kavita

